the entire child population of this country against this crippling disease; and

(c) whether Government have tny scheme for giving assistance to underprivileged children who fall a victim to this disease and if so, the total amount spent during last year?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU); (a) During last year there were 1696 cases of polio in India £nd 120 cases in Delhi.

Ob) Arrangements are being made to procure 5,00,000 doses of polio vaccine from the U.S.S.R.

Steps have been taken for the manufacture of oral polio vaccine at the Pasteur Institute, Coonoor and ':he Haffkine Institute, Bombay to meet the country's requirements. The manufacture of the oral polio vaccine at the Pasteur Institute, Coonoor is expected to start by the end of this year.

(c) Facilities for the treatment of persons, handicapped including child with pliomyelitis, exist at Ihe ren Physical Medi All India Institute of cine and Rehabilitation, Bombay. An expenditure of approximately Rs. 10,000 per annum is incurred by the Institute on the provision of appliances to indigent patients for correcting disabilities.

APPLICATIONS FOR CEMENT FACTORIES IN MYSORE

178. SHRI MULKA GOVINDA REDDY: Will the Minister of INDUSTRY be pleased to state:

(a), whether Government have recently granted any licence for starting cement factories in Mysore; and

(b) if so, the number and the places where these factories are to be located?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO) : (a), and (b) No licence has recently been granted for setting

up cement factories in Mysore. Three letters of approval have, however, been granted for establishing cement factories at Nagargali, Wadi and Gokak. Formal licenses will be granted in these cases as and when firms arrangements for plant and machinery are made by the parties.

JSTAFF CARS IN MINISTRIES

69. SHRI P. S. PATIL: Will the Minister of FINANCE be pleased to state:

(a) the number of staff cars in each Ministry of the Government of India;

(b). the number of staff car drivers employed in each Ministry of the Government of India;

(c) the quantity of petrol consumed by each staff car in a month, and cost thereof; and

(d) the amount of pay and allowances and overtime allowance paid by each Ministry every month to staff car drivers?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) to (d) The requisite information is being collected and will be laid on the Table of the House when available.

JTHE DELHI CO-OPERATIVE ENGINEERING and Oil Manufacturing Industrial Society

197. SHRI P. L. KUREEL VRF TALEB: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that the Delhi Cooperative Engineering and Oil Manufacturing Industrial Society Limited, Delhi, has stopped functioning and it owes a huge amount to Government;

-j-Transferred from the 30th April, 1964.

+Transferred from the 7th May, 1964.